

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 2000

ANSWERED ON 07.08.2023

FUNDS FOR FLOOD MANAGEMENT

2000. SHRI RAJEEV SHUKLA

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government is aware of the large scale devastation in several States including Himachal Pradesh due to floods;
- (b) if so, whether Government has released funds to the affected States to carry out the reconstruction of roads and bridges; and
- (c) if so, the quantum of funds released for the purpose, State-wise, and the quantum of funds proposed to be released, State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Floods are natural calamity that India faces almost every year, in varying degrees of magnitude. The frequent occurrence of floods can be attributed to various factors, including wide variations in rainfall both in time and space with frequent departures from the normal pattern, inadequate carrying capacities of rivers, river bank erosion and silting of river beds, landslides, poor natural drainage in flood prone areas, glacial lake outbursts, etc.

(b) & (c) The primary responsibility of disaster management rests with the State Government concerned. The Central Government supplements the efforts of the State Government and provides requisite logistics and financial support. The State Government undertakes assessment of damages caused due to 12 notified natural calamities including rain and floods and provide relief assistance from State Disaster Response Fund (SDRF) already placed at their disposal as per Government of India's approved norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature' which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

The details of the fund allocated and released under the SDRF during 2023-24 is given at **Annexure.**

ANNEXURE**ANNEXURE TO BE REFERRED TO IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION NO. 2000 TO BE ANSWERED IN RAJYA SABHA ON 07.08.2023 REGARDING “FUNDS FOR FLOOD MANAGEMENT”**

Allocation and Release of Funds from State Disaster Response Fund (SDRF) during 2023-2024

As on 17.07.2023

(Rs. in crore)

SI No.	Name of the State	Allocation of SDRF			Release under SDRF	
		Central Share	State Share	Total	1 st Installment	2 nd Installment
1	2	3	4	5	6	7
1.	Andhra Pradesh	987.20	328.00	1315.20	493.60	-
2.	Arunachal Pradesh	220.80	24.80	245.60	110.40	-
3.	Assam	680.80	76.00	756.80	340.40	-
4.	Bihar	1248.80	416.00	1664.80	624.40	-
5.	Chhattisgarh	380.80	127.20	508.00	181.60*	-
6.	Goa	9.60	3.20	12.80	4.80	-
7.	Gujarat	1168.00	388.80	1556.80	1140.00	-
8.	Haryana	433.60	144.00	577.60	216.80	-
9.	Himachal Pradesh	360.80	40.00	400.80	180.40	180.40
10.	Jharkhand	500.80	166.40	667.20	-	-
11.	Karnataka	697.60	232.00	929.60	348.80	-
12.	Kerala	277.60	92.00	369.60	138.80	-
13.	Madhya Pradesh	1605.60	535.20	2140.80	802.80	-
14.	Maharashtra	2841.60	947.20	3788.80	1420.80	-
15.	Manipur	37.60	4.00	41.60	18.80	-
16.	Meghalaya	58.40	6.40	64.80	27.20*	-
17.	Mizoram	41.60	4.80	46.40	20.80	-
18.	Nagaland	36.80	4.00	40.80	18.40	-
19.	Odisha	1415.20	471.20	1886.40	707.60	-
20.	Punjab	436.80	145.60	582.40	218.40	-
21.	Rajasthan	1307.20	435.20	1742.40	653.60	-
22.	Sikkim	44.80	4.80	49.60	22.40	-
23.	Tamil Nadu	900.00	300.00	1200.00	450.00	-
24.	Telangana	396.00	132.00	528.00	188.80*	-
25.	Tripura	60.80	6.40	67.20	30.40	-
26.	Uttar Pradesh	1705.60	568.00	2273.60	812.00*	-
27.	Uttarakhand	826.40	92.00	918.40	413.20	-
28.	West Bengal	892.00	297.60	1,189.60	446.00	-
	Total	19,572.80	5,992.80	25,565.60	10,031.20	180.40

* includes arrears of previous year.
